

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

14

PRESENT: ~~HON'BLE SHRI RAVIKUMAR DURASAMY – MEMBER (TECHNICAL)~~

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 06.02.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP No. 25/241/HDB/2017
NAME OF THE COMPANY	Hyderabad Securities and Enterprises Ltd
NAME OF THE PETITIONER(S)	Enness Capitals Private Ltd
NAME OF THE RESPONDENT(S)	Hyderabad Securities and Enterprises Ltd
UNDER SECTION	241

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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C. Shilpa representing on behalf of Y. Suryanarayana	Counsel for R14-17	surya.corporate.lawyer@gmail.com 9849866556	C. Shilpa

**ORDER**

Heard Mr. S. V. Vanshi Krishna, learned counsel for the Petitioner and Mr. Arjun Bhaskar, learned Counsel and Mrs. C. Shilpa representing Mr. Y. Suryanarayana, learned counsel for R.14 – R.17.

Post the case on 09.02.2018 for final hearing, we make it clear that no further adjournment will be granted.

  
**MEMBER (Judl)**